

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GURUANAND SILK MILLS PRIVATE LIMITED OPERATING IN TEXTILES SECTOR
AT BHIWANDI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Guruanand Silk Mills Private Limited U17200MH1998PTC115822
2.	Address of the registered office	671, Raj Rajeshree Compound, Sonale Village, Bhiwandi, Kunde, Thane, Maharashtra 421302
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	671, Raj Rajeshree Compound, Sonale Village, Bhiwandi, Kunde, Thane, Maharashtra 421302
5.	Installed capacity of main products/ services	Shall be made available on request by sending an email to cirp.guruanand@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Shall be made available on request by sending an email to cirp.guruanand@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Shall be made available on request by sending an email to cirp.guruanand@gmail.com
10.	Last date for receipt of expression of interest	24 March 2025
11.	Date of issue of provisional list of prospective resolution applicants	26 March 2025
12.	Last date for submission of objections to provisional list	31 March 2025
13.	Date of issue of final list of prospective resolution applicants	05 April 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 April 2025
15.	Last date for submission of resolution plans	11 May 2025
16.	Process email id to submit EOI	cirp.guruanand@gmail.com
17.	Details of the corporate debtor's registration status as MSME	UDYAM-MH-33-0045667

Place: Mumbai
Date: 03 March 2025



Krishna Chamadia
IBBI/PA-001/IP-P00694/2017-2018/11220
Resolution Professional of
Guruanand Silk Mills Private Limited
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